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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284A/ (IB)/2017
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

J. Kumar
Center Duty
19/3/2018

KRIPAKARAN.A

RESPONDENT.

A. Anantha Padmanabha Swamy
19/03/18

ORDER

Counsels representing both the parties are present and stated that the matter has been settled. They prayed for time to file joint memo of settlement. Time is enlarged at request. Put up on 27.03.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc